

C.C.P.No.83/2006
In
O.A.No.631/2000

21.04.2014.

List is being revised. None is present on behalf of the applicant. Sri Praveen Kumar holding brief for Sri Anil Srivastava, learned counsel appearing for the respondents is present.

The present CCP has been preferred by the applicant for non-compliance of the order dated 08.09.2005 passed in O.A.No.631/2000.

The respondents have preferred a writ petition before the Hon'ble High Court vide Writ Petition No.1821 (SB) of 2005 wherein the Hon'ble High Court was pleased to stay the order dated 08.09.2005 passed by this Tribunal.

Under such circumstances, the C.C.P. is dismissed with liberty to either of the parties to get it revived after the disposal of the writ petition by the Hon'ble High Court. Notices issued, if any, stands discharged.

J.Ch
(Ms. Jayati Chandra)
Member (A)

U.P. Agrawal
(Navneet Kumar)
Member (J)

Amit/-

*OR
Copy of order
Dated 21-4-14
Brgm
23-4-14*